

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 449 of 1994

MONDAY this the 26th day of September, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.Prasad,
Supporting Staff Grade I
Mazdoor,
Central Plantation Crops Research Institute,
(RS) Kayamkulam,Krishnapuram.Applicant

(By Advocate Mr.R.Rajasekharan Pillai)

Vs.

1. The Indian Council of Agricultural Research, Krishi Bhavan, New Delhi represented by its DirectorGeneral.
2. The Director, Central Plantation Crops Research Institute, Kasargod.
3. The Joint Director, Central Plantation Crops Research Institute, Krishnapuram.Respondents

(By Advocate Mr. C.N.Radhakrishnan)

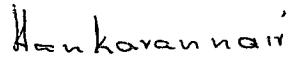
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Respondents state that the reliefs prayed for have been granted by them by A.R1. We record the submission and dispose of the application. No costs.

Dated 26th September, 1994.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

LIST OF ANNEXURE

Annexure A-R1 : Office Order dt. 30.7.1994, No. F.4(117) 94-Estt.